

BEFORE THE SECURITIES APPELLATE TRIBUNAL
MUMBAI

Date: 12.02.2024

Appeal No. 96 of 2024

M/s. MI Research ...Appellant

Versus

Securities and Exchange Board of India ...Respondent

CS Abhishek Mishra for the Appellant.

Mr. Vishal Kanade, Advocate with Mr. Akash Jain and Ms. Veena Hari, Advocates i/b Mansukhlal Hiralal & Co. for the Respondent.

ORDER:

1. Adjourned on the request of the appellant. List for admission on February 28, 2024.

Ms. Meera Swarup
Technical Member

12.02.2024
PK